

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTICE

It is notified for the information of all concerned that the case listed at **Sr.No.825 (SWP 1351/2006) on 18th May, 2020** in the Advance List before **Hon'ble Mr. Justice Tashi Rabstan, in Court No.5**, shall stand **deleted**. This is so because the aforesaid matter was heard and reserved by **Hon'ble Mrs. Justice Sindhu Sharma**. The judgment has been pronounced today i.e. on 19.05.2020.

All concerned to note.

Dated:19.05.2020.


(Sonia Gupta)
Registrar Judicial

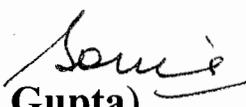
HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTICE

It is notified for the information of all concerned that the cases listed at **Sr.No.509 (SWP 2057/2002) and Sr.No.527 (SWP 2429/2002)** on **18th May, 2020** in the Advance List before **Hon'ble Mr. Justice Sanjeev Kumar, in Court No.6**, shall stand **deleted**. This is so because the aforesaid matters were heard and reserved by **Hon'ble Mrs. Justice Sindhu Sharma**. The judgments have been pronounced today i.e. on **19.05.2020**.

All concerned to note.

Dated:19.05.2020.


(Sonia Gupta)
Registrar Judicial